# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1961 ANSWERED ON 11/03/2025

#### **PMAY-G IN UTTAR PRADESH**

#### 1961. Shri Kanwar Singh Tanwar:

#### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed in Uttar Pradesh under Pradhan MantriAwasYojana (PMAY) during each of the last two years;
- (b) the district-wise details of housing units allotted so far, particularly in Amroha Parliamentary Constituency, district-wise;
- (c) the details of budget sanctioned, allocated and released for the same during the said period;
- (d) whether the amount allocated by the Government under PMAY has been fully utilised; and
- (e) if not, the reasons therefor and the corrective steps taken by the Government in this regard?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 06.03.2025, a cumulative target of 3.79 crore houses have been allotted to States/UTs out of which 3.53 crore houses have been sanctioned and 2.71 crore houses have been completed. The details of houses constructed in Uttar Pradesh under PMAY-G during each of the last two years are as under:

State Name	Houses completed during	Houses completed during
	2022-2023	2023-2024
UTTAR	6,62,222	3,78,425
PRADESH		

(b): The Ministry allocates targets to the State and further allocation of targets to the Districts/ Blocks/ Gram Panchayats is done by the State Government. The details of district-wise targets allocated by the State of Uttar Pradesh is given in Annexure.

The details of targets allocated by the State of Uttar Pradesh in Amroha Parliamentary Constituency are as under:-

Parliamentary Constituency	Target fixed by States (in no)
Amroha*	3241

\*Amroha Parliamentary Constituency covers Amroha district and GarhMukteshwar, Hapur and Simbhawali blocks of the Hapur District.

(c): The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The details of Central share released to the State of Uttar Pradesh during last two years are as under:-

(Rs.in crore)

Year	Central Share released by the Ministry*
2022-23	4,777.03
2023-24	2,620.93

<sup>\*</sup>including PM-JANMAN

(d) & (e): The details of funds utilized by the State of Uttar Pradesh during last two years are as under:-

(Rs. in crore)

Year	Funds utilized by the State*
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2022-23	7317.50
2023-24	5014.92

<sup>\*</sup> includes State share also

The Ministry is taking the following initiatives to ensure monitoring and timely completion of the houses under PMAY-G:

- Timely allocation of targets to the States/UTs, follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G
- ii. Issue based monitoring of house sanction and completion through workflow enabled transaction-based MIS-AwaasSoft, analytic Dashboard and using other IT tools & latest AI/ML technologies.
- iii. Regular review by Minister/ Secretary/ Deputy Director General.
- iv. Separate review of States with high targets.
- v. Timely release of funds to the States/UTs and follow up with the States/UTs for onward release to beneficiaries.
- vi. Training to Rural Masons under Rural Mason Training (RMT) programme to make available pool of trained rural masons for faster construction of quality houses.
- vii. Using newly launched IT tools including Awaas+ 2024 mobile app which ensures transparent beneficiary identification with Aadhaar-based face authentication.
- viii. Creation of a dedicated performance index dashboard to create healthy competition and motivation among the States/UTs for achieving the set targets.

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# ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO.1961 TO BE ANSWERED ON 11.03.2025 REGARDING PMAY-G IN UTTAR PRADESH

## District-wise details of Targets allocated by the State of Uttar Pradesh under PMAY-G

S.No.	District	Target fixed by States [in
	District	no]
1.	Ambedkar Nagar	63,362
2.	Amethi	82,491
3.	Ayodhya	43,991
4.	Azamgarh	1,09,288
5.	Bahraich	1,91,247
6.	Balrampur	2,90,18
7.	Banda	10,70,43
8.	Basti	60,305
9.	Deoria	22,452
10.	Fatehpur	1,06,830
11.	Ghazipur	80,537
12.	Gonda	79,286
13.	Gorakhpur	61,603
14.	Hardoi	94,067
15.	Jalaun	26,670
16.	Jaunpur	97,650
17.	Kaushambi	46,942
18.	Kheri	1,62,868
19.	Kushi Nagar	52,039
20.	Maharajganj	63,973
21.	Mirzapur	70,856
22.	Pratapgarh	1,33,038
23.	Prayagraj	1,55,242
24.	Rae Bareli	81,831
25.	SantKabeer Nagar	68,272
26.	Shravasti	24,701
27.	Siddharth Nagar	27,110
28.	Sitapur	2,42,742
29.	Sultanpur	1,30,125
30.	Unnao	63,208
31.	Varanasi	38,378
32.	Agra	14,746
33.	Aligarh	5,437
34.	Amroha	3,164
35.	Auraiya	24,929
36.	Baghpat	154
37.	Ballia	75,007
38.	Barabanki	70,839
39.	Bareilly	23,469

40.	Bhadohi	38,851
41.	Bijnor	14,452
42.	Budaun	44,817
43.	Bulandshahr	3,901
44.	Chandauli	30,628
45.	Chitrakoot	38,336
46.	Etah	20,314
47.	Etawah	18,307
48.	Farrukhabad	24,754
49.	Firozabad	12,836
50.	Gautam Buddha	
	Nagar	6
51.	Ghaziabad	13
52.	Hamirpur	27,709
53.	Hapur	91
54.	Hathras	2,738
55.	Jhansi	33,928
56.	Kannauj	33,722
57.	Kanpur Dehat	32,900
58.	Kanpur Nagar	20,690
59.	Kashganj	5,550
60.	Lalitpur	39,249
61.	Lucknow	23,367
62.	Mahoba	20,867
63.	Mainpuri	23,651
64.	Mathura	3,016
65.	Mau	38,280
66.	Meerut	1,363
67.	Moradabad	21,328
68.	Muzaffarnagar	2,575
69.	Pilibhit	54,782
70.	Rampur	13,510
71.	Saharanpur	7,928
72.	Sambhal	13,563
73.	Shahjahanpur	72,488
74.	Shamli	1,230
75.	Sonbhadra	80,520
	Total	36,57,170

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